Monthly Workdone Statement showing Opening balance, Institution, Disposal and Pendency of Criminal Cases for the Month of _____
In the Court of_____ Udhampur.
Present:- _____

S.No.	Nature of Case	Opening balance at the beginning of the month	Institution/ received by transfer	Disposal of cases during the month			Total disposal	Closing Balance	No. of witness recorded	Document registered	Units Obtained	Remarks if any
				Contested	Un-contested	Otherwise viz Dismissed in default/Compromise/Transfer/In Ex-parte						
1.	Session s Trial Cases											
2.	Spl Trial Cases											
3.	Murder cases											
4.	Cr. Appeal											
5.	Cr. Revision											
6.	NDPS Cases											
7.	Arms Act											
8.	E.C Act / Complaint											
9.	Bail App.											
10.	Rape Cases											
11.	Cr. Misc											
12.	Cases under Prevention of corruption Act											
13.	Others											
	Total											

Monthly Workdone Statement showing Age-wise Breakup of pending Criminal Cases for the Month of _____
In the Court of _____ Udhampur

Present:-_____

S.No.	Nature of Case	AGEWISE BREAKUP OF CASES PENDING AT THE END OF THE MONTH									Total Pendency of cases at the end of Month
		Upto 1 Year	More than 1 and less than 2 years	More than 2 and less than3 years	More than 3 and less than 5 years	More than 5 and less than 7 years	More than 7 and less than 10 years	More than 10 and less than 15 years	More than 15 and less than 20 years	20 years & Above	
1.	Session s Trial Cases										
2.	Spl Trial Cases										
3.	Murder cases										
4.	Cr. Appeal										
5.	Cr. Revision										
6.	NDPS Cases										
7.	Arms Act										
8.	E.C Act / Complaint										
9.	Bail App.										
10.	Rape Cases										
11.	Cr. Misc										
12.	Cases under Prevention of corruption Act										
13.	Others										
Total											